

खाद्य तेलों और दालों का पकड़ा जाना

1277. श्री नागेश्वर प्रसाद शाही :

श्री सैयद निजामुद्दीन :

श्री कमलनाथ झा :

श्री नत्थी सिंह :

क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि दिल्ली के व्यापारियों के यहां से अब तक खाद्य तेलों और दालों का कितना स्टॉक केन्द्रीय सरकार द्वारा नियत अधिकतम सीमा से अधिक होने के कारण पकड़ा गया ?

Seizure of edible oils and pulses

1277. SHRI NAGESHWAR PRASAD SHAHI; SHRI SYED NIZAM-UD-DIN; SHRI KAMAL NATH JHA; SHRI NATHI SINGH:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state the details of the stocks of edible oils and pulses so far seized from the premises of dealers in Delhi on account of being in excess of the ceiling fixed by the Central Government?]

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण कुमार गोयल): दिल्ली के व्यापारियों के यहां से सरकार द्वारा नियत अधिकतम सीमा से अधिक होने के कारण खाने के तेलों और दालों का कोई स्टॉक पकड़ा नहीं गया है।

[THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL); No stocks of edible oils and pulses were seized from the premises of dealers in Delhi on account of their being in excess of the ceilings fixed by the Government.]

[] English translation.

Smuggling of Gold into India

1278. SHRI DHARAMCHAND JAIN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that huge quantities of gold were smuggled into India during the period from March to September, 1977; and

(b) if so, what preventive steps have been taken to check smuggling of gold into the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) Reports received by the Government do not show smuggling of huge quantities of gold into the country during the period from March to September, 1977. However, on account of high prices of gold in the domestic market as compared to the international prices, there is a considerable incentive to smuggling of gold. The Customs authorities have seized about 172 Kgs. of gold valued at about Rs. 1.02 crores during this period.

(b) In order to curb smuggling, the Intelligence and Preventive set-up have been strengthened suitably to collect intelligence regarding the activities of persons suspected to be indulging in smuggling of gold and to intensify checks at suspected places known for storage and disposal of gold. Besides, anti-smuggling measures including patrolling of vulnerable areas on the sea coast and the land borders, rummaging of ships and exercising greater vigilance at the airports, have been reinforced.

Jha Committee report on the rationalisation of tax structure

1279. SHRI SHYAMLAL GUPTA; SHRI SARDAR AMJAD ALI; SHRI DEVENDRA NATH D WIVED I:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have taken any decision on the interim